

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3784
TO BE ANSWERED ON 17.03.2020**

MANUAL SCAVENGING

3784. SHRIMATI KIRRON KHER:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the provisions of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act are being implemented across the country;
- (b) the number of deaths caused due to manual scavenging/cleaning of sewers during the last three years, State/UT-wise;
- (c) the number of manual scavengers identified across the country, State/UT-wise and the number of such scavengers rehabilitated so far during the said period;
- (d) the funds allocated and utilized for the rehabilitation of the manual scavengers during the said period, State-wise; and
- (e) the other steps taken by the Government for the rehabilitation of such manual scavengers?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): Yes Sir.
- (b): There have been no reports regarding deaths of persons due to manual scavenging. However, State-wise details of persons who have died while cleaning sewers and septic tanks during the last three years and current years as reported by the States and Union Territories (UTs) are at **Annexure-I**.
- (c): State-wise details of the number manual scavengers identified and rehabilitation benefits provided to them since 2013-14 upto 29.02.2020 are at **Annexure-II**.
- (d): Being a Central Sector Scheme, there is no provision under Self Employment Scheme for Rehabilitation of Manual Scavengers for State-wise allocation of funds. State-wise details of expenditure incurred in providing rehabilitation benefits since 2013-14 upto 29.02.2020 are at **Annexure-III**.
- (e): Ministry of Social Justice and Empowerment is also implementing a Scheme titled "Pre-Matric Scholarship scheme to the Children of those engaged in occupations involving cleaning and prone to health hazards". Children of manual scavengers are also eligible for this scholarship. National Safai Karamcharis Finance and Development Corporation implementing various schemes for the welfare of safai karamchairs including manual scavengers and their dependents. NSKFDC has been organizing health-cum-awareness camps to provide free medical checkup and medicines to the manual scavengers and their families. 142 such camps have been organized by NSKFDC during 2017-18 to 2019-20.

Annexure-I referred in reply to part (b) Lok Sabha unstarred question No. 3784 for answer on 17.03.2020 regarding manual scavenging

Information received from States by the National Commission for Safai Karamcharis (NCSK) about number of sewer deaths and compensation paid from 2016 to 06.11.2019.

S No	Name of State/UT	2016		2017		2018		2019 (06 Nov 2019)		Total	
		No. of deaths	Compensation paid	No. of deaths	Compensation paid	No. of deaths	Compensation paid	No. of deaths	Compensation paid	No. of deaths	Compensation on paid
1	Andhra Pradesh	3	2	2	2	9	7	2	0	16	11
2	Bihar	0	0	6	*	6	*	0	0	12	0
3	Chhatisgarh	0	0	0	0	1	1	0	0	1	1
4	Chandigarh	0	0	3	3	0	0	0	0	3	3
5	Delhi	1	0	13	12	10	10	6	6	30	28
6	Goa	2	0	0	0	0	0	0	0	2	0
7	Gujarat	7	0	7	3	2	1	14	2	30	6
8	Haryana	0	0	11	11	6	3	14	6	31	20
9	Kerala	2	*	1	*	0	0	0	0	3	0
9	Karnataka	9	9	4	4	1	1	3	1	17	15
10	Madhya Pradesh	2	2	0	0	0	0	0	0	2	2
11	Maharashtra	4	*	4	*	7	*	12	*	27	2
12	Punjab	2	2	4	*	2	*	3	1	11	3
13	Rajasthan	5	2	6	4	2	*	4	0	17	6
14	Tamil Nadu	10	10	7	7	9	7	14	9	40	33
15	Tripura	2	2	0	0	0	0	0	0	2	2
16	Telangana	0	0	0	0	2	2	0	0	2	2
17	Uttar Pradesh	1	0	8	6	9	3	9	5	27	14
18	West Bengal	0	0	7	7	0	0	2	1	9	8
	Total	50	29	83	59	66	35	83	31	282	156

* Information not received

Annexure-II

Annexure-II referred in reply to Part (c) of Lok Sabha unstarred Question No. 3784 for answer on 17.03.2020 regarding manual scavenging.

Progress Report on implementation of the Self Employment Scheme for Rehabilitation of Manual Scavengers from 2013-14 upto 29.02.2020

S. NO.	Name of State/UT	Number of identified Manual Scavengers	Number of Beneficiaries		
			One Time Cash Assistance paid	Capital Subsidy Released	Skill Development Training
1	Andhra Pradesh	2042	1464	0	104
2	Assam	3138	870	0	188
3	Bihar	131	131	0	18
4	Chhattisgarh	3	3	0	0
5	Gujarat	108	105	0	19
6	Jharkhand	281	124	0	34
7	Karnataka	3060	1881	190	80
8	Kerala	600	518	0	314
9	Madhya Pradesh	560	341	0	58
10	Maharashtra	7378	5607	0	217
11	Odisha	234	219	83	66
12	Punjab	232	222	36	62
13	Rajasthan	2867	2441	0	530
14	Tamilnadu	405	384	75	29
15	Uttar Pradesh	35308	26206	519	6772
16	Uttarakhand	6167	2213	74	476
17	West Bengal	732	678	97	132
	Total	63246	43407	1074	9099

Annexure-III

Annexure-III referred in reply to Part (d) of Lok Sabha unstarred Question No. 3784 for answer on 17.03.2020 regarding manual scavenging.

State-wise details of expenditure incurred in providing rehabilitation benefits since 2013-14 upto 29.02.2020

S. NO.	Name of State/UT	Financial (Rs. in Lakh)		
		One Time Cash Assistance paid	Capital Subsidy Released	Skill Development Training
1	Andhra Pradesh	585.60	0	4.34
2	Assam	348.00	0	7.07
3	Bihar	52.40	0	4.38
4	Chhattisgarh	1.20	0	0
5	Gujarat	42.00	0	0.88
6	Jharkhand	49.60	0	0.63
7	Karnataka	752.40	148.63	4.32
8	Kerala	207.20	0.00	20.25
9	Madhya Pradesh	136.40	0	5.78
10	Maharashtra	2242.80	0	11.34
11	Odisha	87.60	38.29	0.62
12	Punjab	88.80	18.54	9.14
13	Rajasthan	976.40	0	21.85
14	Tamil Nadu	153.60	18.71	2.60
15	Uttar Pradesh	10482.40	435.08	859.42
16	Uttarakhand	885.20	41.35	9.67
17	West Bengal	271.20	48.51	2.26
	Total	17362.80	749.103	964.55